GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1793

TO BE ANSWERED ON 30.07.2015

SOLAR POWER GENERATION

1793. SHRI J.C. DIVAKAR REDDY:

SHRIMATI K. MARAGATHAM:

SHRI GAURAV GOGOI:

SHRIMATI BIJOYA CHAKRAVARTY:

SHRI MALYADRI SRIRAM:

SHRI P.P. CHAUDHARY:

SHRI RAJENDRA AGRAWAL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar power plants set up/being set up in the country during each of the last three years and the current year, State-wise and capacity-wise;
- (b) the quantum of funds sanctioned/ released for this purpose during the said period along with the total expenditure incurred thereon, State/UT-wise;
- (c) whether the Government proposes to formulate any scheme to provide incentive to private companies showing interest in the said projects; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): The details of total capacity of grid connected ground mounted solar energy plants set up during each of the last three years, State/UT-wise are at Annexure-I.
- **(b):** The details of funds sanctioned/ released and spent for setting up solar power plants during the last three years, scheme-wise and State-wise are at Annexure-II.
- (c) & (d): The Government is providing the following incentives to solar power developers, including private companies, for setting up solar power projects:
- i. Grant of subsidy on off-grid applications.
- ii. Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
- iii. Generation based incentives and facility for bundling power for grid connected solar power projects through various interventions announced from time to time.
- iv. Concessional Import duty/Excise duty exemption for setting up of solar power plants accelerated depreciation and tax holiday.
- v. Awareness programmes such as exhibitions, training workshops etc. are being conducted.
- vi. R&D efforts have been initiated for new technologies and improvement in efficiency.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1793 to be answered on 30/07/2015 regarding 'Solar Power Generation'.

Solar energy plants set up during the last three years

Sl. No.	Solar energy plants set up during the last three years State / UT 2015-16								
31. 140.	State / O1	2012-13 (MW)	2013-14 (MW)	2014-15 (MW)	(MW) till 27/7/2015				
1	Andhra Pradesh	1.6*	108.5*	172.3*	25.6				
2	Arunachal Pradesh	0	0	0	0				
3	Assam	0	0	0	0				
4	Bihar	0	0	0	0				
5	Chhattisgarh	0	3.1	0.5	2.68				
6	Goa	0	0	0	0				
7	Gujarat	253	58.5	83.7	0				
8	Haryana	0	2.5	2.5	0				
9	Himachal Pradesh	0	0	0	0				
10	Jammu & Kashmir	0	0	0	0				
11	Jharkhand	12	0	0	0				
12	Karnataka	5	17	46.2	11				
13	Kerala	0	0	0					
14	Madhya Pradesh	35.2	309.9	211.4	45				
15	Maharashtra	80	149.3	111.5	17.95				
16	Manipur	0	0	0	0				
17	Meghalaya	0	0	0	0				
18	Mizoram	0	0	0	0				
19	Nagaland	0	0	0	0				
20	Odisha	0	17.5	1.3	0.16				
21	Punjab	0	7.5	168.4	14				
22	Rajasthan	355.3	177.2	212	222.6				
23	Sikkim	0	0	0	0				
24	Tamil Nadu	2.1	81.3	44.2	15.4				
25	Tripura	0	0	5	0				
26	Uttar Pradesh	5	3.7	50.2	0				
27	Uttarakhand	0	0	0	0				
28	West Bengal	0	5	0.2	0				
29	Andaman & Nicobar	5	0	0	0				
30	Chandigarh	0	2	2.5	0.54				
31	Dadra & Nagar Haveli	0	0	0	0				
32	Daman & Diu	0	0	0	0				
33	Delhi	0	2.6	0.3	1.24				
34	Lakshadweep	0	0	0	0				
35	Puducherry	0	0	0	0				
36	Telangana	-	-	-	1.5				
	Total	754.2	945.6	1112.2	357.67				

^{*}including Telangana

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1793 to be answered on 30/07/2015 regarding 'Solar Power Generation'.

State-wise break-up of funds released by the Government for setting up Grid Connected solar power plants in last three years

(all figures are in crore Rs.)

Sl. No.	State / UT	Funds released				
		2012-13	2013-14	2014-15	2015-16	
1	Andhra Pradesh	15.18	13.60	146.08	3.87	
2	Chhattisgarh	4.45	5.66	5.55	5.18	
3	Gujarat	0.00	0.00	2.75	0	
4	Haryana	7.72	9.25	11.82	9.86	
5	Jharkhand	11.25	14.00	29.30	18.12	
6	Karnataka	0.00	0.00	12.00	20	
7	Kerala	0.00	0.00	3.60	0.25	
8	Madhya Pradesh	2.93	4.81	8.29	12.68	
9	Maharashtra	7.12	7.78	6.62	7.68	
10	Odisha	3.74	6.45	13.09	0	
11	Punjab	4.35	8.93	32.35	0	
12	Rajasthan	11.73	25.26	56.40	37.36	
13	Tamil Nadu	7.52	17.00	15.40	9.88	
14	Telangana	0.00	0.00	2.75	0	
15	Uttar Pradesh	4.66	4.77	17.15	3.5	
16	Uttarakhand	0.22	7.64	18.25	5.72	
17	West Bengal	0.00	0.00	6.00	0	
18	Delhi	0.00	0.49	0.00	0	
19	Meghalaya	_	-	-	0.25	
20	Arunachal	-	-	-	0.25	
21	Nagaland	-	-	-	0.25	
	TOTAL	80.87	125.64	387.4	136.33	

In addition to this Rs.360.82 Crores has been released to SECI during the current year for VGF scheme which is still to be dispersed further.